

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:64  
ANSWERED ON:22.02.2011  
IMPORT OF SUGAR  
Pratap Narayanrao Shri Sonawane

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the Government has permitted import of sugar at zero duty in view of lower production during 2008-09 and subsequent rise in the prices;
- (b) if so, the details thereof indicating the quantum of import and the countries from where it was imported;
- (c) whether the Government proposes to discontinue the said scheme in view of the projected increase in sugar production; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a) : Yes, Madam. The Central Government, in view of low production of sugar in 2008-09 and 2009-10 sugar seasons, has permitted sugar mills / merchant importers to import raw and white/refined sugar at zero duty to augment domestic stocks of sugar upto 31.03.2011.
- (b): As per information received from Department of Revenue, a total of 56.33 lac tonnes of raw sugar and 9.94 lac tonnes of white sugar were imported during 2008-09 and 2009-10 (upto August, 2010) sugar seasons, mainly from Brazil.
- (c) & (d): At present, there is no proposal under consideration of the Government to discontinue duty free import of raw and white/refined sugar.